

under Intensification Forest Management Scheme (IFMS). The aim of the scheme is to supplement the efforts of the States forest management and protection. Funds under the scheme are utilized for patrolling of the forests, establishment of camps, building fire watch towers, creation and maintenance of fire lines, forest fire control, survey and demarcation of forest areas and strengthening forest infrastructure. Under the IFMS a sum of ₹ 5106.81 lakh was released to States/UTs for the year 2013-14.

Pending applications for environmental clearance

928. SHRI T.K. RANGARAJAN: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) the number of applications pending with the Ministry for environment clearance, State-wise position; and

(b) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) As on 30.6.2014, 298 proposals were pending in this Ministry for consideration for grant of Environment Clearance. The State/UT- wise details are given in Statement (*See below*).

(b) The project proposals for Environment Clearance are considered as per the provisions under the Environment Impact Assessment Notification, 2006, as amended from time to time, which *inter-alia* provides timelines for various stages of processing. The receipt of proposals for environment clearance, their processing and taking a view thereupon is a continuous process.

Statement

State/UT-wise details of pending project proposals for consideration for grant of Environment Clearance as on 30th June, 2014

Sl. No.	Name of State/UT	No. of project proposal pending as on 30th June, 2014
1	2	3
1.	Andhra Pradesh	35
2.	Andaman and Nicobar Islands	3

1	2	3
3.	Arunachal Pradesh	2
4.	Assam	2
5.	Bihar	-
6.	Chandigarh	-
7.	Chhattisgarh	5
8.	Dadra and Nagar Haveli	-
9.	Daman and Diu	-
10.	Delhi	1
11.	Goa	-
12.	Gujarat	55
13.	Haryana	3
14.	Himachal Pradesh	5
15.	Jammu and Kashmir	-
16.	Jharkhand	16
17.	Karnataka	24
18.	Kerala	6
19.	Madhya Pradesh	24
20.	Maharashtra	32
21.	Manipur	-
22.	Meghalaya	-
23.	Mizoram	-
24.	Nagaland	-
25.	Lakshadweep	-
26.	Puducherry	-

1	2	3
27.	Odisha	19
28.	Punjab	8
29.	Rajasthan	7
30.	Sikkim	1
31.	Tamil Nadu	21
32.	Telangana	-
33.	Tripura	2
34.	Uttarakhand	2
35.	Uttar Pradesh	14
36.	West Bengal	1 1
TOTAL		298

Plans for polluted city of Delhi

929. SHRI MOHAMMED ADEEB: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that Delhi is one of the most polluted cities of the world; if so, the details in this regard; and the reasons therefor; and

(b) the short-term and the long term plans prepared in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) World Health Organisation (WHO) has recently released Ambient Air Pollution Database-update 2014 considering only two pollutants, *i.e.*, PM_{10} (particulate matter having size equal to or less than 10 micron) and $PM_{2.5}$ (particulate matter having size equal to or less than 2.5 micron) for 1628 cities at global level whereas National Ambient Air Quality Standards (NAAQS)-2009 notified by the Government comprised of twelve pollutants including PM_{10} and $PM_{2.5}$. WHO report describes Delhi as most polluted city of the world while considering estimated data for fine dust ($PM_{2.5}$) in select manner which is improper.